## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## (THROUGH VIRTUAL MODE)

CMAM No. 03/2010 IA No. 1/2010 [07/2010]

United India Insurance Co. Ltd.

...Petitioner(s)

Through: Mr. N.H. Khuroo, Advocate.

Vs.

Union of India & Ors.

...Respondent(s)

Through: Mr T.M. Shamsi, ASGI.

**CORAM:** Hon'ble Mr. Justice Sanjay Dhar, Judge

(Through Video Conferencing from Jammu wing of the

High Court)

(ORDER) 19.06.2020

Adjourned on request.

List again on 25<sup>th</sup> of June, 2020.

(Sanjay Dhar) Judge

Srinagar 19.06.2020 "Bhat Altaf, PS"